Notice period for draft Environment Impact Assessment Notification (EIA), 2020 extended till 30th June.

The Central Government, in exercise of the powers conferred under Environment (Protection) Act, 1986 published the draft notification namely, Environment Impact Assessment Notification, 2020 vide S.O. 1199(E) dated the 23rd March, 2020 in the official gazette on 11th April, 2020, for the information of the public likely to be affected thereby and for making any objections or suggestions on the proposal contained in the draft notification within sixty days from the date on which copies of the Gazette containing said draft notification were made available to the Public;

The Ministry is in receipt of several representations for extending the notice period expressing concern that the draft EIA Notification 2020 was published during the lockdown imposed due to the Corona Virus (COVID-19) pandemic. Therefore, the Ministry after due consideration, deems it fit to extend the notice period up to 30th June, 2020;

Any person interested in making any objections or suggestions on the proposals contained in the draft notification may forward the same in writing for consideration of the Central Government before 30th June 2020 to the Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi-110003, or send the same on the e-mail address: eia2020-moefcc@gov.in.

For detailed Draft Notification, Click here.

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